

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-555(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.06.2018**

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.

v/s.

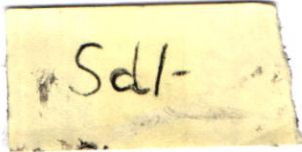
S K M Rea Infra Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

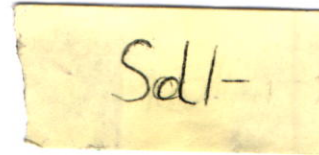
Order

24. C.P. (IB)-555(MB/2018)

Both sides present. At request, list this matter on 13.06.2018.



V. NALLASENAPATHY
Member (Technical)
Date : 05.06.2018



BHASKARA PANTULA MOHAN
Member (Judicial)